

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 547 of 2018

IN THE MATTER OF:

Rely Paints Pvt. Ltd.

...Appellant

Versus

BSL Scaffolding Ltd.

...Respondent

Present:

For Appellant : None

ORDER

17.09.2018 When the case was called, junior Counsel sought for pass over till 12.00 Noon. Now at 1.00 P.M., in spite of repeated calls, no body appears on behalf of the appellant. The appeal is dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/sk/